

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:436  
ANSWERED ON:25.11.2005  
ALLOCATION OF POWER TO MAHARASHTRA  
Patil Shri Shrinivas Dadasaheb

**Will the Minister of POWER be pleased to state:**

(a) whether the State Government of Maharashtra has requested the Union Government for additional supply of electricity from the National Grid; and

(b) if so, the decision taken by the Union Government in this regard?

**Answer**

THE MINISTER OF POWER ( SHRI P.M. SAYEED )

(a) & (b) : During the current financial year (2005-06), Government of Maharashtra requested this Ministry for allocation of additional power from central sector projects due to deficit of power in the evening and morning peak hours in that State. Keeping in view the shortages prevailing in other States in the Western Region (WR) as well as limited availability of power in unallocated pool kept at the disposal of the Government, the following steps were taken to augment availability of power in Maharashtra:

(i) Additional 30 MW power allocated from unallocated pool of WR w.e.f. 04.05.2005.

(ii) Allocation from surrendered/unallocated power of NTPC stations in Eastern Region (ER) increased from 95 MW to 125 MW w.e.f. 04.05.2005. This has since been revised to 60 MW power during peak hours (1800-2200 hrs) and 110 MW during off peak hours (0000-1800 hrs & 2200-2400 hrs) w.e.f. 15.11.2005 due to reduction in availability of power surrendered by ER constituents.

(iii) The entire unallocated power (81 MW) of unit-4 (540 MW) of Tarapur Atomic Power Plant allocated to Maharashtra prior to its commercial operation w.e.f. 12.09.2005.

(iv) Additional gas arranged for Kawas and Gandhar gas stations of NTPC which has given additional availability of power to the State.